

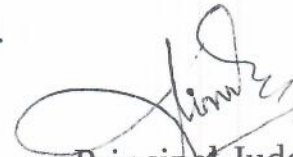
Office of the Principal Judge, Family Court, Mirzapur.

Order

In view of the order of District judge, Mirzapur, dated 23.09.2020, regarding closure of District Court, Mirzapur due to Covid-19, the family court which is also situated in the premises of District Court, Mirzapur, shall also remain closed on 24.09.2020 & 25.09.2020. The cases fixed on 24.09.2020 and 25.09.2020 shall be listed on 22.10.2020 and 23.10.2020 respectively except those cases which are fixed for delivery of judgment and in which orders of Hon'ble Supreme Court and Hon'ble High Court has been issued for early disposal.

Inform to all authorities concerned.

Dt. 23.09.2020


Principal Judge,
Family Court,
Mirzapur.